

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES
RAJYA SABHA
UNSTARRED QUESTION No. 2773
ANSWERED ON 12/08/2026

PMMSY IMPLEMENTATION IN WEST BENGAL

2773. SHRI BISWAJIT SINHA (RAHUL SINHA)

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether the West Bengal Government has submitted its Annual Action Plan under Pradhan Mantri Matsya Sampada Yojana (PMMSY) for Financial Year 2026-27 for which Centre allocated a record ₹2,500 crore nationally and projects approved for West Bengal given eight lakh hectares of inland water bodies, 158 km coastline and Sundarbans fisheries;

(b) funds sanctioned and released to West Bengal under PMMSY since May, 2026 for aquaculture, seaweed cultivation and fishermen welfare; and

(c) steps to ensure West Bengal effectively utilises PMMSY funds given underutilisation previously?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a): The Government of West Bengal submitted project proposals under Pradhan Mantri Matsya Sampada Yojana (PMMSY) amounting to ₹546.38 crore, including a Central share of ₹223.25 crore, during the period 2022–23 to 2025–26, which have been duly approved by the Department of Fisheries (DoF), Ministry of Fisheries, Animal Husbandry and Dairying (MoFAH&D), Government of India. The PMMSY, originally approved for five years from 2020-21 to 2024-25, was extended for implementation during FY 2025-26 up to 31st March 2026, and thereafter temporarily extended up to September 2026. Hence, Annual Action Plans for 2026-27 have not been sought from States, including West Bengal. The DoF, GoI has allocated Rs.30.00 crore for the financial year 2026-27 to the Government of West Bengal for implementation of activities already approved under PMMSY during the last four years.

(b): Mother sanction of Rs.20.00 crore has been issued in May 2026 to the Government of West Bengal under PMMSY during 2026-27 against the allocation of Rs.30.00 crore for implementation of the projects in the State, including aquaculture and fishermen welfare. West Bengal has not submitted any proposal on seaweed cultivation under PMMSY. The Government of West Bengal has reported utilisation of Rs. 9.50 crore since May, 2026.

(c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying (MoFAH&D), Government of India, regularly reviews the implementation of activities approved under the PMMSY to the Government of West Bengal at various levels. The Government of West Bengal has been requested to ensure timely implementation of the approved activities and full utilization of the Central share allocated under PMMSY during the current financial year.
